51 Written Answers

1 2				3
19. Tripura		•	•	3
20. Uttar Pr	adesh	•	• _	22
21. West Ber	igal .	•		1
22. Andamat	n &	Nico	bar	
Islands .		•	•	· 1
23. Arunacha	al Prade	esh	• • •	- 6
24. Chandiga	arh .			· 1
25. Delhi .				· 2
26, Goa .			•	•••
27. Sikkim .				· _
28. Mizoram		•		😰 1
29. Pondiche	ггу.		• '	
		TOTAL		238

Statement-II

Staps Taken By Government For Controlling Malaria

- 1. Increased quantity of various insecticides have been supplied to the States. Alternative insecticides are also being provided to the Units where the vector has become resistant to DDT.
- 2. Adequate drugs have been provided under the National Malaria Eradication Programme and also made available through the trade channels, where it is apprehended that the drugs may not reach through health staff, anti-malarials are being supplied through Panchayats and schools.
- 3. Drug resistance studies are being carried out to delimit the extent of the problem of Chloroquine resistance in *P. falciparum* cases and to determine the drug regime effective against the same. To combat the situation, quinine tablets/ampoules have been supplied to the units required.
- 4. Modified Plan of Operation has been prepared. The existing units shall be reorganised.
- 5. Anti-larval operations under Urban Malaria Programme iiave been intensified.
- 6. Supervision of the field staff has been toned up.]

Rhinoceros in Kaziranga National Park

*49. SHRIMATI SARASWATI PRA-DHAN : SHRI SHOWALESS K. SHILLA : DR. RAJAT KUMAR CHAKRABARTI : SHRI KRISHNA BAHADUR CHETTRI : SHRI NABIN CHANDRA BURA-GOHAIN :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) what is the number of one horned rhinoceros in the Kaziranga National Park:

(b) whether it is a fact that during the recent floods, the poachers killed a dozen of rhinos when they had crossed the national highway for taking shelter in nearby hills: and

(c) if so, what action Government propose to take against these poachers ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAH1B P. SHINDE) : (a) According to last census done in 1972, there were about six hundred and seventy rhinoceros in Kaziranga National Park (Assam).

(b; No, Sir.

(c) Does not arise.

River Valley Projects

*50. SHRI GUNANAND THAKUR : SHRI JAGDISH JOSHI : SHRI JANARDHANA REDDY : SHRIMATI RATHNABAI R. SREE-NIVASA RAO :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) the number of villages which have been affected due to the execution of the river valley projects in the country and the number of residents yet to be rehabilitated;

(b) whether Government propose to set up a high powered committee to find out \mathbf{a} solution to this problem of rehabilitation; and

(c) if so, what are the details in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH) : (a) to (c) A statement is laid on the Tabie of the House.

Statement

(a) For execution of river valley projects, lands, properties, etc., are required to be acquired for construction of works such as dams, canals, roads etc. construction camps and colonies and for areas to be submerged by reservoirs formed as a result of construc tion of dams and diversion structures. Since the construction period of the projects extend over a number of years, the proceed ings, of acquisition of the lands, etc., are taken up in a phased manner according to the needs and not in one lot. Whereas compensation for lands, properties, crops, etc., is paid for such acquisition, in the case of reservoirs where large contiguous areas are acquired, rehabilitation measures are also taken. Generally speaking, no reha bilitation measures are taken for works like canals, roads, etc. Acquisition and rehabi litation are a continuing process and extend almost throughout the construction period of a project.

Irrigation is a State subject and irrigation projects are planned, financed and implemented by State Governments. At present 283 major and medium irrigation projects and a large number of hydel projects are under various stages of construction. Acquisition of land, determination and payment of compensation and taking suitable rehabilitation measures for the affected persons are the responsibilities of the State Governments. The number of villages affected and the number of residents to be rehabilitated is a matter of continuous appraisal for each project and such detailed information is not possible to be collected till a project is in a sufficiently advanced stage of construction.

(b) and (c) A High Powered Committee with the Union Deputy Minister of Agricul ture and Irrigation as Chairman and Ministers for Irrigation in the States of Bihar, Gujarat, Maharashtra and Rajasthan and Ministers for Revenue in the States of Karnataka, Madhya Pradesh and Uttar Pradesh as Members, has been constituted in September, 1975 for going into the norms for land acquisition and rehabilitation measures for people displaced by major water resources projects and making suitable recommendations. The Committee is at present compiling the data and examining various issues for certain selected projects.

Central Board of Forestry's Suggestion for Including Forests in the Concurrent List

•51. S\$IRI GOVINDRAO RAM-CHANDRA MHAISEKAR : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

(a) whether it is a fact that the Central Board qf Forestry at its recent meeting in Simla, suggested that forests be included in the concurrent list in the Seventh Schedule to the Constitution;

(b) whether the Board lias also recommended that cattle grazing be banned in reserved forests; and

(c) if so, what purpose the proposed ban is likely to serve ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHIB P. SHINDE) : (a) to (c) A Statement is laid on the Table of the Sabha.

Statement

The Standing Committee of the Central Board of Forestry met at Simla on the 8th and 9th June, 1976 and made several recommendations important among which are as follows :

- (i) A National Appeal to Make India Green in a period of five years was issued.
- (ii) Catchment Area Authority be created to ensure integrated Soil Conservation measures within the catchment.
- (iii) The States should evolve a suitable grazing policy with a view to keep the grazing damage under control.
- (iv) Massive tree planting programme should be undertaken with the involvement of the people, particularly the youth. For this purpose, an Extension Organization be created.
- (v) The question of inclusion of Forestry in the Concurrent list came up for

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